

tion schemes were undertaken by Mr. Chhabra, who was the NDMC Chairman at that time, are to be undone; he is *persona non grata* and all that was done by him must go. I do not believe that this also can be the real reason. After all, we cannot forget that Mr. Chhabra was given Padma Sri, recommended by the then Government which was headed by the same Prime Minister who is our Prime Minister today. And one of the points mentioned in recommending Mr. Chhabra's name for Padma Sri was that he had undertaken these beautification schemes; and I understand that this particular waterfall was specifically referred to. An outstanding Japanese sculptor now settled in America, whose name is Isamu Naguchi, has said that this is an excellent piece of art. Now there can be two opinions about it. My friend, Mr. Pant, was telling me that there have been two opinions about it. But is there are two opinions, it does not justify pulling down a structure which has been built. There can be two opinions whether a structure should be constructed or not. But once it is constructed, there is absolutely no justification for pulling it down. And the last explanation that has been offered to me by some volunteers is that a memorial is to be set up at that place. It is said that either a martyrs' memorial will be built there or because Mr. Sanjay Gandhi used to live there, therefore, Mr. Sanjay Gandhi's memorial is going to be built there at the same spot and therefore, it has been pulled down.

Well, Sir, all that I want to say in this regard is that this business of doing things in a hush-hush manner, in a silent manner, in a quiet manner, without going into all the necessary formalities that are to be completed for that purpose, is not good. I have been associated with the Delhi Administration also and I know that if any memorial is to be set up in any part, there is a committee for the purpose, a memorial committee which goes into the pros and cons of everything, even the design of it, and then decides. Mr. Pant is sitting by my side. I was enquiring from him about the late

Gobind Ballabh Pant's statue which we have here. Sir, if an organisation volunteers to do something, the committee goes into it, the committee examines the requisite site and then a decision is taken. A couple of months ago there was another demolition incident in the Shantivana and that demolition incident created an air of mystery. There was something mystifying about it, why it was done, why it was not done. It seems another mystery, mystery No. 2, has cropped up in the shape of demolition at Sardar Patel Marg. I would like to request the Government to come out with a clear statement as to why this act has been undertaken, what is proposed to be done at this place. And if it is not forthcoming, then this would be regarded as an act of indefensible vandalism. That is what I wanted to submit.

#### REFERENCE TO THE MAINTENANCE OF WAR MEMORIALS

SHRI MANUBHAI PATEL (Gujarat): Sir, I rise to draw the attention of the Government to a very neglected subject, a subject uncared for, but very important from national point of view, and that is regarding war memorials scattered throughout the country. These war memorials which were created are a permanent source of inspiration for future generations, in memory of the soldiers who sacrificed their lives for the country, of the war heroes who sacrificed their lives at the altar of the Motherland. It was in the fitness of things that the people of this country and the Government created war memorials. If they were not created, it was all right because those who are dead and gone would never ask for them. But the memorials have been created, they should be properly looked after. There are so many war memorials which are not looked after, which are not repaired. They are in such a poor condition that instead of drawing inspiration from them, the people practically walk away from there. I am not talking about the conditions of those war memorials created by the Defence Ministry and maintained by

[Shri Manubhai Patel]

the Defence Ministry. But at these other war memorials there are no guides, etc. At least maintenance of these memorials should be taken care of by the Government. I do not know whether the Education Ministry looks after them or the Defence Ministry looks after them. Wherever memorials are created by Defence personnel or Defence Ministry, they are looked after, but certain memorials are not looked after. Recently during my visit to Manipur I had gone to Mairang to pay my homage and respect to the memory of the late Netaji Subhash Bose. Mairang is some 40 kilometres away from Burma border in our area in Manipur State where the first national flag was hoisted by Azad Hind Fauz under the leadership of Capt. That was the first Indian flag hoisted on Indian soil. When I visited that memorial, I saw that the statue of Netaji Subhas Bose was inaugurated by the late President V. V. Giri in 1965 and a war memorial which was created in Burma, it was afterwards demolished by somebody and was brought here by our Government and the foundation stone was laid by the present Prime Minister, Shrimati Indira Gandhi in 1969. The first national flag hoisted by Azad Hind Fauz was on 14th April 1944 at Mairang; and that is a permanent memorial; it is not a memorial of other types. This is a memorial of the type erected in memory of freedom fighters who were not merely soldiers, but who should be respected more than that. Here were freedom fighters who contributed to the achievement of our freedom in a different manner, through a different struggle, and who boosted the morale of the country. Even though the names of two big Government personalities are connected with it,—the late President and the present Prime Minister—still that memorial is incomplete. Barring the statue and a war pillar, the auditorium is incomplete. There is a small wing where a small museum of photographs of the late Subhas Bose are exhibited, but the memorial is incom-

plete. When I asked the local people who came there, they told me, "What to do? Even though 11, 12 years have elapsed since the Prime Minister laid the foundation stone, the memorial is still incomplete." I do not know whether this is being looked after by the Education Ministry or the CPWD or by whom. But I feel we must show due respect to such memorials. If they had not been created, if they had not been inaugurated by the late President, if the Prime Minister had not laid the foundation stone, it was all right, it was a different matter. But once you have it and if we do not care for it, I think it is an insult not only to the war memorial, but to the martyrs who laid down their lives for the country. This is a subject where there is no dispute. There is no question of any region coming in. They are all national memorials; and here is the greatest of them. I would request the Government to kindly see that this is properly maintained and the incomplete portion of it is completed. If it is done with the help of the local committee, well and good. If they are not able to do it, the Government should take it over and complete it.

**I. STATUTORY RESOLUTION  
SEEKING DISAPPROVAL OF THE  
CODE OF CRIMINAL PROCEDURE  
(AMENDMENT) ORDINANCE, 1980  
(NO. 12 OF 1980)—Contd.**

**II. THE CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL, 1980—Contd.**

THE VICE-CHAIRMAN (SHRI DINESH GOSWAMI). The Minister is to reply to the debate.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH). Mr. Vice-Chairman, yesterday the discussion on the Criminal Procedure (Amendment) Bill took place in this House. Some stalwarts from the opposition led by Mr. Sunder Singh Bhandari, have made